## **NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI**

C. P. NO. 13/59/13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)** 

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 59** 

S.NO. NAME DESIGNATION REPRESENTATION ARVIND GURTA

## **ORDER**

None for the petitioner. Learned counsel for the respondent is present. List on 08.12.2016 for the appearance of the petitioner.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

SGL